

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Dated : This the 07th day of March 2003.

Contempt Application no. 266 of 2002
in
Original Application no. 825 of 2002.

Hon'ble Maj Gen K.K Srivastava, Member (A)
Hon'ble Mr A K Bhatnagar, Member (J)

Chandra Bhushan Tripathi,
S/o Sri R.K. Tripathi, posted as Superintendent,
Post Offices, Basti.

... Applicant

By Adv : Sri A K Srivastava

Versus

Col. Kamleshwar Tripathi,
Post Master General, Gorakhpur Region,
Basti.

... Respondents

By Adv : Sri G R Gupta

O R D E R

Hon'ble Maj Gen K K Srivastava, Member (A).

This contempt application, filed under section 17 of the A.T. Act, 1985, for wilful disobedience of the order of this Tribunal dated 30.9.2002. The order dated 30.9.2002 is as follows :-

"we, therefore, directed respondent no. 2 to treat the respondent no. 3 as official in waiting and make him payment of his salary from month to month. The OA may be listed for hearing on 12.11.2002."

2. The notice was issued to the respondents on 22.1.2003. It is submitted by learned counsel for the applicant that the respondents are paying the salary of the applicant for the month of October 2002 and thereafter. However, they have not paid the salary for the period from July to September 2002.

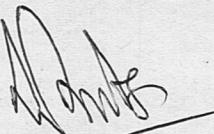
....2/-

2.

Learned counsel for the respondent has submitted that the applicant has submitted medical certificate and has applied for commuted leave ^{and} his matter is under consideration and is likely to be decided by the respondent very soon. We expect that the same would be decided within a period of 2 months.

3. Since, the applicant is getting salary regularly after the interim order dated 30.9.2002 and also that the applicant has joined his place of posting, in our view no case of contempt is made out. The contempt application is rejected. Notices issued are discharged.


Member (J)


Member (A)

/pc/